COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

	APPEAL NO. 13 APPEAL NO. 15 APPEAL NO. 14 APPEAL NO. 14	6 OF 2 0 OF 2 6 OF 2 7 OF 2	2018 & IA No. 513 OF 2018 & IA No. 625 OF 2018 & IA No. 674 OF 2018 & IA No. 662 OF 2018 & IA No. 666 OF	2018 2018 2018 2018 2018		
Dated :	14 th December,		2018 & IA No. 702 OF	2018		
Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member <u>APPEAL NO. 106 OF 2018 & IA No. 513 OF 2018</u>						
In the matter of Sai Wardha Power Generation Ltd.					Appellant(s)	
our maran	Vs.		•		(e)	
	the Appellant(s)		y Commission & Ors. Mr. M.G. Ramachandran Mr. Anand K.Ganesan		Respondent(s)	
Counsel for	the Respondent(s)	:	Mr. Ashish Singh Mr. Amit Bute for R-2			
			Ms. Deepa Chawan Mr. Malcolm Desai for R-4	ŀ		

APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018

In the matter of				
Viraj Profiles Ltd.				Appellant(s)
Vs.				
Maharashtra Electricity Reg	ulatory	Commission & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Ritika Singhal		
		Ms. Surabi Pandey		
Counsel for the Respondent(s)	:	Mr. Ashish Singh		
		Mr. Amit Bute for R-2		
		Mr. Anand K.Ganesan for R-3	3	
		Ms. Deepa Chawan		
		Mr. Malcolm Desai for R4		

APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018

<u>In the matter of</u> Lupin Limited			 Appellant(s)
Vs. Maharashtra Electricity Reg Counsel for the Appellant(s)	gulator :	y Commission & Ors. Ms.Dipali Seth	 Respondent(s)

Counsel for the Respondent(s)	:	Mr. Ashish Singh Mr. Amit Bute for R-2
		Mr. Anand K.Ganesan for R-3
		Mr. Malcolm Desai for R-4

	<u>018 & IA No. 662 OF</u>	<u>2018</u>				
In the matter of						
Cosmo Films Limited			Appellant(s)			
Vs.	0					
Maharashtra Electricity Regulatory	Commission & Ors.		Respondent(s)			
APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018						
In the matter of						
M/s Mahalaxmi TMT Pvt. Ltd.			Appellant(s)			
Vs.						
Maharashtra Electricity Regulatory	Commission & Ors.		Respondent(s)			
APPEAL NO. 152 OF 2	018 & IA No. 702 OF	2018				
In the matter of						
M/s R.L. Steels & Energy Pvt. Ltd.			Appellant(s)			
			Appellant(s)			
M/s R.L. Steels & Energy Pvt. Ltd. Vs. Maharashtra Electricity Regulatory	Commission & Ors. Mr. G. Umpathy		,			
M/s R.L. Steels & Energy Pvt. Ltd. Vs.Maharashtra Electricity Regulatory Counsel for the Appellant(s)Counsel for the Respondent(s)			,			
M/s R.L. Steels & Energy Pvt. Ltd. Vs. Maharashtra Electricity Regulatory Counsel for the Appellant(s) : Counsel for the Respondent(s) :	Mr. G. Umpathy Mr. Ashish Singh		,			

<u>ORDER</u>

List this matter for hearing on <u>02.01.2019</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

The interim order granted earlier in these matters will continue till the next date of hearing i.e. by 02.01.2019.

(S.D. Dubey) Technical Member vt/pk

(Justice N.K. Patil) Judicial Member